

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st February, 2017

No.HC.VII-15/2017 / 699 /A. Shri Abdul Gafur Ahmed, Stenographer (Grade-III), Office of the District and Sessions Judge, Nalbari, is transferred as Stenographer (Grade-III) in the Office of the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, vice Shri Nipan Kumar Das transferred.

Shri Ahmed will join at his new place of posting immediately.

No.HC.VII-15/2017 / 700 /A. Shri Nipan Kumar Das, Stenographer (Grade-III), Office of the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, is transferred as Stenographer (Grade-III) in the Office of the District and Sessions Judge, Nalbari, vice Shri Abdul Gafur Ahmed transferred.

Shri Das will join at his new place of posting immediately.

No.HC.VII-15/2017 / 701 /A. Shri Jyotirmoy Das, Stenographer (Grade-III), Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred as Stenographer (Grade-III) in the Office of the Sub-Divisional Judicial Magistrate (M), Bijni under Chirang district, vice Smti Rupa Ghosh transferred.

Shri Das will join at his new place of posting immediately.

No.HC.VII-15/2017 / 702 /A. Smti Rupa Ghosh, Stenographer (Grade-III), Office of the Sub-Divisional Judicial Magistrate (M), Bijni under Chirang district, is transferred as Stenographer (Grade-III) in the Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Jyotirmoy Das transferred.

Smti Ghosh will join at her new place of posting immediately.

(N.B. The seniority of Shri Abdul Gafur Ahmed and Shri Nipan Kumar Das will be decided by the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati and District and Sessions Judge, Nalbari respectively, on the basis of their initial date of joining in the service while the seniority of Shri Jyotirmoy Das and Smti Rupa Ghosh will be decided by the Chief Judicial Magistrate, Chirang and Chief Judicial Magistrate, Kamrup (M), Guwahati respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)

Contd.....

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By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-15/2017 / 703 - 720 /A.

Dated 21.02.2017

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Nalbari. She is requested to release Shri Abdul Gafur Ahmed in order to enable him to join at his new place of posting immediately
4. The Principal Judge, Family Court, No.2, Kamrup (M), Guwahati. She is requested to release Shri Nipan Kumar Das in order to enable him to join at his new place of posting immediately
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Kamrup (M), Guwahati. He is requested to release Shri Jyotirmoy Das in order to enable him to join at his new place of posting immediately
7. The Chief Judicial Magistrate, Chirang, Kajalgaon. He is requested to release Smti Rupa Ghosh in order to enable her to join at her new place of posting immediately
8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Sub-Divisional Judicial Magistrate (M), Bijni
11. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
13. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
15. Shri Abdul Gafur Ahmed, Stenographer (Grade-III), Office of the District and Sessions Judge, Nalbari
16. Shri Nipan Kumar Das, Stenographer (Grade-III), Office of the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
17. Shri Jyotirmoy Das, Stenographer (Grade-III), Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati
18. Smti Rupa Ghosh, stenographer (Grade-III), Office of the Sub-Divisional Judicial Magistrate (M), Bijni

M.A. Ali
REGISTRAR (VIGILANCE)

21/2/2017